

Sixteenth Loksabha

an>

Title: Regarding ambulance services by a private company in Karnataka under the National Health Mission Scheme.

SHRI PRALHAD JOSHI (DHARWAD): Under the National Health Mission Scheme, the Government of Karnataka on 14-8-2008 had made MOU with a Secundarabad based organization GVK EMRI (Emergency Management Research Institute) for providing 108 Ambulance services under the Name of 'Arogya Kavacha' for ten years. But during the period from 2015 to 2017 after a detailed investigation by Health Department, Government of Karnataka under took a thorough investigation and audit into the working of GVK EMRI and found shocking misdeeds and irregularities by which hundreds of crores of state exchequer was misappropriated by putting forth false receipts and vouchers. More shocking is the fact that despite the agreement of 2008 coming to end on 13th Oct 2017 by the decision of Government of Karnataka, still the same GVK EMRI in functioning and there is no explanation coming from Govt of Karnataka in the matter.